

# BUSINESS ADVISORY COMMITTEE

(Twelfth Lok Sabha)

## FIRST REPORT

(Presented on 29.5.1998)

The Business Advisory Committee held a sitting on Friday, the 29th May, 1998.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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| (1) Discussion on Statutory Resolution seeking disapproval of the National Institute of Pharmaceutical Education and Research (Second) Ordinance, 1998.   | } 1 hour |
| (2) The National Institute of Pharmaceutical Education and Research Bill, 1998.<br><i>(Replacing the Ordinance)</i><br><i>(Consideration and passing)</i>   |          |
| (3) Discussion on Statutory Resolution seeking disapproval of the Employees Provident Funds and Miscellaneous Provisions (Amendment) Ordinance, 1998.   | } 1 hour |
| (4) The Employees Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1997, after it has been passed by Rajya Sabha.<br><i>(Replacing the Ordinance)</i><br><i>(Consideration and passing)</i> |          |
| (5) Discussion on Statutory Resolution seeking disapproval of the Payment of Gratuity (Amendment) Ordinance, 1998.  | } 1 hour |
| (6) The Payment of Gratuity (Amendment) Bill, 1997, after it has been passed by Rajya Sabha.<br><i>(Replacing the Ordinance)</i><br><i>(Consideration and passing)</i>                                    |          |
| (7) Discussion on Statutory Resolution seeking disapproval of the Merchant Shipping (Amendment) Ordinance, 1998.  | } 1 hour |
| (8) The Merchant Shipping (Amendment) Bill, 1998, after it has been passed by Rajya Sabha.<br><i>(Replacing the Ordinance)</i><br><i>(Consideration and passing)</i>                                      |          |

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|---|---|----------|---|---|
| (9) Discussion on Statutory Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1998.   | } | 1 hour   | } | May be taken up on Tuesday, the 2nd June, 1998. |
| (10) The Representation of the People (Amendment) Bill, 1998 after it has been passed by Rajya Sabha.<br>( <i>Replacing the Ordinance</i> )<br>( <i>Consideration and passing</i> ) |   |          |   |   |
| (11) General Discussion on Railway Budget for 1998-99.  | } | 12 hours | } | May be taken up on Tuesday, the 2nd June, 1998. |
| (12) Discussion on Status Paper on Railways.  |   |          |   |   |
| (13) Discussion and voting on Demands for Excess Grants (Railways) for 1995-96.   |   |          |   |   |

3. The Committee also recommend that the discussion under Rule 193 regarding suicides committed by farmers in various parts of the country may be held on Monday, the 1st June, 1998.

4. The Committee further recommend that in order to make available more time for discussion under rule 193, the House may sit during Lunch hour on Monday, the 1st June, 1998.

NEW DELHI;  
May 29, 1998

*Jyaishta* 8, 1920 (*Saka*)

G.M.C. BALAYOGI,  
*Chairman,*  
*Business Advisory Committee.*